

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**



COMPANY APPLICATION : :

PETITION NUMBER : TCP/21/2016

NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani

**NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)**

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
2.	For Hani Shanka. Mani Sandeep Kumar M. Jayashree For V Mahesh & Associates	R 4. For Petitioner	 M. Jayashree
3.	Vishnu Mohan	R 2, R 3	

ORDER

Ms M Jayashree, representing the PCS for the petitioner present. Shri Vishnu Mohan, R2 & R3 and Shri Sandeep Kumar, counsel for R4 are present. Both the counsel sought time for submitting their arguments. Time enlarged at their request. Put up on 06.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)